

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

11. IA 1268/2023 IA 144/2024 IA 3380/2024 in C.P. (IB)/1029(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

NAME OF THE PARTIES:-

**IA 1268/2023 Cs Milind Kasodekar Liquidator
for M/S. Phadnis Properties Limited Vs. M/S.
Asrec (India) Limited IA 144/2024 Cs Milind B
Kasodekar Liquidator for M/S. Phadnis
Properties Limited IA 3380/2024 Cs Milind B
Kasodekar Liquidator for M/S. Phadnis
Properties Limited
IN THE MATTER OF
Pramod Kapse and 17 Ors.
V/s
Phandnis Properties Ltd.**

**Section: 60(5) Regulation 44(2), Liquidation process Regulation, 2016 U/s 9 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1268 of 2023

Presence:-

Mr. Avinash R Khanolkar, Adv. (VC)

... for Applicant/Liquidator

Mr. Nikhil Rajani, Adv. (VC)

... for Respondent/CD

It has been pointed out that the pleadings in the present Application are complete. List
this matter for hearing before the regular bench on **04.09.2024**.

IA 144 of 2024

Presence:-

Mr. Avinash R Khanolkar, Adv. (VC)

... for Applicant/Liquidator

Mr. Nikhil Rajani, Adv. (VC)

... for Respondent/CD

It has been pointed out that the pleadings in the present Application are complete. List this matter for hearing before the regular bench on **04.09.2024**.

IA 3380 of 2024

Presence:-

Mr. Avinash R Khanolkar, Adv. (VC)	... for Applicant/Liquidator
Mr. Nikhil Rajani, Adv. (VC)	... for Respondent/CD

It has been pointed out that the pleadings in the present Application are complete. List this matter for hearing before the regular bench on **04.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)